

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/1607/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rockta Lal Das,
District & Sessions Judge,
Charaideo, Sonari,

Dated Guwahati the 16th March, 2021.

Sub: **Casual leave with station leave permission .**

Ref:- Letter dated 12.03.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 15.03.2021 with station leave peremission till the morning of 16.03.2021. The Chief Judicial Magistrate cum Civil Judge, Charaideo, Sonari, in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/1608/A, dated 16.3.2021
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

16/3/21
Rdsr